

Guwahati, Assam and proposals for setting up of TCCC have been approved for Civil Hospital, Aizawl, Mizoram, Multispecialty Hospital, Sichey, Gangtok, Sikkim and District Hospital, Kohima, Nagaland.

Norms for manufacturing carbonated drinks

1707. SHRI RAM KUMAR KASHYAP: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has laid down any norms for the manufacturing of carbonated soft drinks like Pepsi, Coke etc.;
- (b) if so, the details and if not, the reasons therefor; and
- (c) whether Government has conducted any study to ascertain the harmful effects of carbonated soft drinks, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) Food Safety and Standards Authority of India (FSSAI) has prescribed standards for carbonated water in sub-regulation 2.10.6 of Food Safety and Standards (Food Product Standards and Food Additives) Regulations, 2011. Tolerance limits for metal contaminant in carbonated water and maximum residue limits for pesticide residues are prescribed in Food Safety and Standards (Contaminants, Toxins and Residues) Regulations, 2011. These products are also required to comply with the labelling provisions prescribed in Food Safety and Standards (Packaging & Labelling) Regulations, 2011. Further, as per the condition of license under Food Safety and Standards (Licensing & Registration of Food Businesses) Regulations, 2011, every manufacturer/Food Business Operator (FBO) applying for licensing shall have a documented Food Safety Management System (FSMS) plan and shall comply with Schedule 4 of the Regulations relating to General Hygienic and Sanitary Practices to be followed.

- (c) FSSAI has informed that no such study has been conducted.

Financial assistance for medical colleges in Assam

1708. SHRI SANTIUSE KUJUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government proposes to strengthen the Medical Colleges and District General Hospitals in the State of Assam;

(b) if so, the action taken by Government during the last two years;

(c) whether Government proposes to extend financial assistance to existing medical colleges in the State and if so, the details of the financial assistance given during the aforementioned period;

(d) whether Government had received a proposal from Government of Assam for financial assistance to new medical colleges in Assam; and

(e) if so, the details thereof and action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) Yes. The details of proposals approved by Ministry of Health & Family Welfare for strengthening the Medical Colleges and District Hospitals in the State of Assam is given in the Statement-I (See below).

(d) and (e) Four districts namely Dhubri, Nagaon, North Lakhimpur and Diphu in Assam have been identified and approved under the Centrally Sponsored Scheme for establishment of new medical colleges attached with existing district/referral hospitals. Details in this regard are given in the Statement-II.

Statement-I

(i) Centrally Sponsored Scheme for "strengthening and upgradation of State Government Medical Colleges for starting new Postgraduate disciplines and increasing postgraduate seats"

(₹ in crore)

	Name of Medical College	Total Cost	Central share	No. of PG seats to be created	Released in 2015-16	Released in 2016-17	Released in 2017-18 (till date)	Total Released
1.	Silchar Medical College, Silchar	16.74	13.2144	47	0	3	3.9344	13.2144
2.	Assam Medical College, Dibrugarh	25.57	21.0965	66	0	0	3	12.5900
3.	Guwahati Medical College, Guwahati	4.89	4.0345	30	0	0	0	1.8400
	TOTAL	47.2	38.3454	143	0	3	6.9344	*27.6444

* Out of total release of ₹27.6444 crore, ₹ 17.71 crore has been released in FY 2010-11

(ii) PMSSY Scheme

Cabinet Committee on Economic Affairs (CCEA) has approved on 7th November, 2013 the proposal for up-gradation of (i) Gauhati Medical College, Guwahati and (ii) Assam Medical College, Dibrugarh in the State of Assam under Phase-III of PMSSY Scheme. HSCC (I) Ltd. has been appointed as Executing Agency for civil works at both the medical colleges.

(₹ in crore)

	Name of GMC	Approved Cost	Central Share	Fund Released to HSCC (1) Ltd. (Executing Agency)			
				2015-16	2016-17	2017-18	Total
1.	Gauhati Medical College, Guwahati	150.00	120.00	2.40	4.7887132	10.00	17.1887132
2.	Assam Medical College, Dibrugarh	150.00	120.00	2.40	16.9119913	15.21	34.5219913
	TOTAL	300.00	240.00	4.80	21.7007045	25.21	51.7107045

Statement-II

Funds released to Govt. of Assam under the Centrally Sponsored Scheme for establishment of new medical colleges attached with existing district/ referral hospitals

(₹ in crore)

	District	Central Share	State Share	Amount Released			Total amount released (till date)
				2015-16	2016-17	2017-18	
1.	Dhubri	189.00	170.10	10.00	20.00	41.00	71.00
2.	Nagaon	189.00	170.10	10.00	20.00	41.00	71.00
3.	North Lakhimpur	189.00	170.10	10.00	20.00	41.00	71.00
4.	Diphu	189.00	170.10	0	83.97	38.00	121.97
	TOTAL	756.00	680.40	30.00	143.97	161.00	334.97

Fatalities from communicable and life-style diseases

1709. SHRI C.P. NARAYANAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of people who died due to life-style diseases and communicable diseases during the last three years;